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**LAL BHADUR SHASTRI NATIONAL ACADEMY OF  
ADMINISTRATION LIBRARY FACULTY GAZETTED (GROUP 'A'  
AND 'B') RECRUITMENT RULES, 1996**

CONTENTS

1. Short title and commencement
2. Number of posts, classification and scale of pay
3. Method of recruitment, age limit, qualifications, etc.
4. Inter-se seniority
5. Disqualification
6. Power to relax
7. Saving

**SCHEDULE 1 :-**

**LAL BHADUR SHASTRI NATIONAL ACADEMY OF  
ADMINISTRATION LIBRARY FACULTY GAZETTED (GROUP 'A'  
AND 'B') RECRUITMENT RULES, 1996**

G.S.R. 193, dated 18th April, 1996.-In exercise of the powers conferred by the proviso to Art. 309 of the Constitution and in supersession of the Lal Bahadur Shastri National Academy of Administration Senior Librarian Rules, 1991 and the Lal Bahadur Shastri National Academy of Administration Deputy Librarian Recruitment Rules, 1984 except as respects things done or omitted to be done before such supersession, the President hereby makes the following rules regulating the method of recruitment to the Gazetted (Groups A and B) posts in the Library Faculty of Lal Bahadur Shastri National Academy of Administration, Mussoorie, namely :-

**1. Short title and commencement :-**

(1) These rules may be called the Lal Bahadur Shastri National Academy of Administration Library Faculty Gazetted (Group 'A' and 'B') posts recruitment Rules, 1996.

(2) They shall come into force on the date of their publication in the Official Gazette.

**2. Number of posts, classification and scale of pay :-**

The number of the said posts, their classification and the scale of pay attached thereto shall be as specified in Columns 2 to 4 of the Schedule annexed to these rules.

**3. Method of recruitment, age limit, qualifications, etc. :-**

The method of recruitment, to the said posts, age limit, qualifications, and other matters relating thereto shall be as specified in Columns 5 to 14 of the said Schedule.

**4. Inter-se seniority :-**

The inter-se seniority of persons holding the post of Senior Librarian/Deputy Librarian on the date of notification of these rules, shall be determined with reference to the date of regular appointment to the respective posts.

**5. Disqualification :-**

No person,-

(a) who, has entered into or contracted a marriage with a person having a spouse living, or

(b) who having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said posts : Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

**6. Power to relax :-**

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, and for reasons to be recorded in writing, and in consultation with the Union Public Service Commission relax any of the provisions of these rules with respect to any class or category of persons.

**7. Saving :-**

Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, Scheduled Tribes, Ex-Servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

**SCHEDULE 1**

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| Name of post.    | Number of posts. | Classification.  | Scale of pay. | Whether Se      |
|------------------|------------------|------------------|---------------|-----------------|
|                  |                  |                  |               | lection or      |
|                  |                  |                  |               | non-Selection   |
|                  |                  |                  |               | post.           |
| 1                | 2                | 3                | 4             | 5               |
| Principal Librai | y& 1* (one)      | Group 'A' (Ga    | Rs. 4500-     | Not applicable. |
| Information      | (1996)           | zatted) General  | 150-5700.     |                 |
| Officer.         | * Subject to     | Central Service, |               |                 |
|                  | variation        | Non-Minis        |               |                 |
|                  | dependent on     | terial.          |               |                 |
|                  | work load.       |                  |               |                 |